

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:893

ANSWERED ON:17.08.2007

DDA LAND SCAM

Barad Shri Jashubhai Dhanabhai;Prabhu Shri Suresh Prabhakar;Yadav Shri Kailash Nath Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the CBI has unearthed a multi-crore land scam in which high officers of DDA are involved;
- (b) if so, the details thereof; and
- (c) the further action taken by the Government against the guilty officers ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Central Bureau of Investigation (CBI) has reported that it has registered a regular case under the provisions of Indian Penal Code and Prevention of Corruption Act against five officials of Delhi Development Authority (DDA) along with one private person and others for illegal allotment of land under the resettlement schemes of JJ clusters during the years 2000-2002.

(c): The serving accused officials have been transferred to non-sensitive posts. Vigilance enquiry has been ordered.